

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 18788- JK (LD) of 2025
DATED:- 15 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 15.12.2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Reyaz
15.12.25

Annexure to the Government Order No. 18788- JK(LD) of 2025 dated 15.12.2025.

S No	Titled of the case	Officer In-charge (OIC)
1.	T.A.No.1830/2020 titled Munisha Devi V/s UT of J&K & Ors	Ms. Shazia Koser, JKAS Joint Director, Handloom Jammu
2.	WP©.No.1758/2025 titled M.R Industries V/s UT of J&K & Ors.	Mr. Waris Ahmad Malik , Divisional Manager (Marketing/RMD) SICOP Srinagar
3.	Mohammad Ishfaq Banday V/s J&K, SICOP	Mr. Bilal Ahmad Kakroo, Divisional Manager SICOP Central/North Kashmir
4.	WP©.No.3146/2025 Titled M/s Crown India Enterprises and Anr V/s Union of India and Others	(Sh.Gurpreet Singh), JKAS General Manager DIC Samba.
5.	SLP (Civil) Diary No(s)243347/2025 UT of J&K and anr. Vs Imran Nazir Malik & Ors.	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
6.	SWP.No.2584/2018 Rohit Singh V/s State and Ors	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
7.	CCP(S).No.62/2022 Mohammad Yousuf kumar v/s Mr. Farroq Ahmad Qazi	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
8.	CM.No.3309/2023, CMAM187/2012 Javeed Ahmad Dar V/s J&K, KVIB & Ors.	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
9.	WP©.No.2070/2023 Altaf Hussain Malik V/s UT of J&K & Ors.	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
10.	WP©.No.84/2025 Imtiyaz Ahmad Rather V/s UT of J&K	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
11.	WP©.No.425/2025 Al-Falah Welfare Foundation V/s UT of J&K & Ors.	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
12.	WP©.No.2135/2024 M/s Gold Stone Crusher V/s UT of J&K & Ors.	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
13.	LPA UT of J&K Shubham Thapa & Ors	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
14.	WP©.No.1273/2025 Altaf Hussain Malik V/s UT of J&K & Ors.	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
15.	LPA.45/2025 UT of J&K V/s Kawser Ahmad Bhat & Anr	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
16.	CCP(D) No.03/2025 Nisha Musharraf and Ors V/s Dr. Jagdish Chander Secretary/CEO	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer (Adm), J&K KVIB
17.	CCP(S) 121 of 2025 Kawser Ahmad Bhat V/s Shri Vikramjeet Singh & Ors.	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer

Neyyoglu 

18.	SWP.No.1390/2010 Vakil Dass V/s State & Ors.	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer
19.	SWP.No.1391/2010 Mohd Sadiq V/s Stte & Ors.	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer
20.	SWP.No.950/2018 Surbhi Gupta V/s State and Ors	Sh.Muzaffar Abdul Nasir Allaqaband Dy.Chief Executive Officer

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